

ITEM NO.16

REGISTRAR COURT. 2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 22470/2019

THEKKATTU HAJARA IBRAHIM

Petitioner(s)

VERSUS

MOHAMMED KUTTY & ORS.

Respondent(s)

Date : 07-08-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Kaushitaki Sharma, Adv.  
Ms. Liz Mathew, AOR

For Respondent(s)

Mr. Shree Pal Singh, AOR  
Mr. Wills Mathews, Adv.  
Mr. Ginesh P., Adv.  
Mr. Paul John Edison, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent no.1 has already filed counter affidavit.

Ld. Counsel for petitioner has filed application for substituted service through paper publication in respect of respondent nos.2 and 3. Same is allowed. Registry to process accordingly.

List again on 26.09.2023.

VIVEK SAXENA  
Registrar

pm